

**Central Administrative Tribunal
Principal Bench**

OA No.2394/2019

New Delhi, this the 22nd day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Suman Chaudhary,
D/o Narendra Singh,
Aged about 32 years, Group B,
Post TGT-Science,
F.C.A.-6, Garg Colony,
Ballabgarh, Faridabad,
Haryana.

...Applicant

(By Advocate : Shri Amit Yadav)

Versus

KENDRIYA VIDYALAYA SANGATHAN Through

1. Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Saheed Jeet Singh Marg,
New Delhi-110016.

2. Joint Commissioner (Adm),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Saheed Jeet Singh Marg,
New Delhi-110016.

...Respondents

(By Advocate : Shri Gyanendra Singh)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

The Kendriya Vidyalaya Sangathan (KVS) issued a notification in the year 2018, to select candidates for appointment to various posts; including TGT (Science). The applicant participated in the selection process, which included holding of written test and interview. He states that he scored well in the written test and was also called for interview, but was not included in the final select list. The applicant submitted a representation on 28.07.2019 in this behalf. Since there was no reply to that, this OA is filed with a prayer to direct the respondents to pass orders thereon and to grant all consequential benefits of selection and appointment to him.

2. The OA was listed for admission on 16.08.2019. We directed the learned standing counsel for the respondents to obtain instructions by the next date of hearing.

3. We heard Shri Amit Yadav, learned counsel for applicant and Shri Gyanendra Singh, learned counsel for respondents.

4. It is not in dispute that the applicant participated in written test and was also called for interview. He is under the impression that though he has obtained good marks in the written test and interview, he was not selected. In matters of this nature, one has to verify whether the last selected candidate was the one who secured less marks than the applicant.

5. Learned standing counsel for the respondents placed before us, the particulars of the marks secured by the applicant on the one hand and the last selected candidate, by name Ms. Sonia, on the other. The applicant secured 85 marks in the written test and 40 marks in the interview. The aggregate, as a result of weightage; was 58.17. In contrast, Ms. Sonia secured 88 marks in the written test, and 44 marks in the interview; and aggregate of weightage was 60.87. Therefore, it cannot be said that the applicant has been wrongly denied the selection.

6. Hence, the OA is dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)
'rk'

(Justice L. Narasimha Reddy)
Chairman